

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Civil Contempt Petition No.200/00050/2018

(in OA 526/2013)

Jabalpur, this Wednesday, the 20th day of February, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Smt. Reeta Singh Kudesiya,
W/o Shri Chandrabhan Singh,
Aged about : 59 years,
Retired from the post of Assistant Grade-III (LDC),
Akashwani Bhopal (M.P.),
R/o : Sudharshan Apartment, Flat No.6,
Professor Colony, Bhopal (M.P.) 462001. **-Petitioner**

(By Advocate – Shri Arpan Shrivastava)

V e r s u s

1. Shri R. Venkateswarlu, Director General,
All India Radio, Akashvani Bhawan,
Parliament Street, New Delhi – 110001.

2. Smt. Kavit Singh, Station Director,
All India Radio, Shyamla Hills,
Bhopal – 462013

-Respondents

(By Advocate –Shri D.S. Baghel)

ORDER(ORAL)

By Navin Tandon, AM.

It has been brought to our notice that the order dated 07.08.2017 in Original Application No.526/2013 (Annexure C-1) has been challenged before Hon'ble High Court of Madhya Pradesh in MP-3428-2018 and the Hon'ble High Court, vide its

order dated 05.10.2018, has stayed the order of this Tribunal dated 07.08.2017.

2. Accordingly, at this stage, the CCP is not maintainable and hence the same is dismissed. Notices to the contemnors are discharged.

(Ramesh Singh Thakur)

Judicial Member

am/-

(Navin Tandon)

Administrative Member